

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 19 of 2014**

**Dated : 15<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.  
Of Orissa Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen  
Mr. Rutwik Panda for R.1  
Mr. Rajkumar Mehta  
Ms. Ishita C. Dasgupta for R.2**

**ORDER**

At the request of the learned counsel for both the parties, post the matter for further hearing on **24.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js